

Central Administrative Tribunal
Calcutta Bench

OA No.851 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sukumar Das

Vs.

South-Eastern Railway

For the Applicant : Mr. P.B. Misra, Ld. Advocate

For the Respondents : Mr.P. Chatterjee, Ld. Advocate

Heard on : 17-4-98

Date of Judgement : 17/4/98

O R D E R

for hearing

When the matter is taken up, the applicant is present and Ld. Advocate Mr. Chatterjee, appearing on behalf of the respondents, submits that the Director of Accounts (Postal), West Bengal Circle, 20-Addul Hamid Street, Calcutta - 700 069 is the disbursing authority of the pension of the applicant. The applicant submits before me that the authority assured him to make his payment within a very short period. Accordingly, I find that it is a fit case *in disposal* at the admission stage with direction upon the respondent No.2 to make all the payments admissible to the applicant in respect of his pension within one month from to-day. Otherwise it will carry interest at the rate of Rs.10% from the date of due payment till payment is made and copy of this order be furnished to both the parties for compliance. Hence, the application is disposed of.

17/4/98
(D. Purkayastha)
Member (J)